

SPECIAL BENCH  
COURT - I

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/155(KB)2023  
IA(I.B.C)/1955(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	CHAN JING SUK VS WEBSOL ENERGY SYSTEM LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Susanta Dutta, Adv. : For Operational Creditor  
Mr. Kaushik Mondal, Adv.

Mr. Mayukh Roy, Adv. : For Corporate Debtor

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**